

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	1	1,06,129	1	15,400	-	-	90,729	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	73,00,156	1	35,10,620	-	-	37,89,536	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		2	74,06,285	2	35,26,020	-	-	38,80,265		

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ANNEXURE – 7

Name of the Corporate Debtor: K.G.N Deccan Engineering Industries Private Limited;

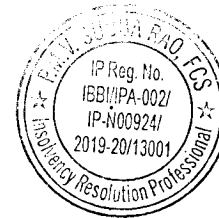
Date of commencement of CIRP: (Order pronounced on 19.10.2022); List of creditors as on the last date of receipt of claims: 14.11.2022

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees State Insurance	State Insurance Corporation, Regional Office	11.11.2022	1,06,129	15,400	Insurance	No	1.43			90,729		Damages amount will not be covered

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ANNEXURE – 8

Name of the Corporate Debtor: K.G.N Deccan Engineering Industries Private Limited;

Date of commencement of CIRP: (Order pronounced on 19.10.2022); List of creditors as on the last date of receipt of claims: 14.11.2022

LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Usha Enterprises	07.11.2022	73,00,156	35,10,620	Unsecured Operational Creditor	-	-	No	98.57	-	-	-	37,89,536	Awaiting for clarification on calculation of interest on outstanding amount

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